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Title: Papers laid on the Table of the House by Ministers/Members.

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे ।

माननीय सदस्यगण, सभा-पटल पर रखे जाने वाले पत्र के समय ऐसे बात नहीं करते हैं ।

...(व्यवधान)

माननीय अध्यक्ष: माननीय सदस्य, आप थोड़ी-बहुत ट्रेनिंग लीजिए ।

...(व्यवधान)

माननीय अध्यक्ष: माननीय सदस्यगण, आप अपने-अपने आसन पर विराजें ।

...(व्यवधान)

माननीय अध्यक्ष: सचेतक जी, आप इनको थोड़ा समझाइए । एक बार सभी को अपने सीटों पर जाने दीजिए ।

...(व्यवधान)

माननीय अध्यक्ष: आइटम नंबर-2, श्री रमेश पोखरियाल जी ।

...(व्यवधान)

मानव संसाधन विकास मंत्री (डॉ. रमेश पोखरियाल निशंक) : श्रीमन, मैं विश्वविद्यालय अनुदान आयोग, नई दिल्ली के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 1704/17/20]

**THE MINISTER OF PETROLEUM AND NATURAL GAS AND
MINISTER OF STEEL (SHRI DHARMENDRA PRADHAN):**

Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT1705/17/20]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1706/17/20]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार):
अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (दो) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2018-2019 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (तीन) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2018-2019 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1707/17/20]

(2) कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 97 की उप-धारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -

- (एक) अधिसूचना संख्या एन-12/13/1/2016-पीएंडडी जो 27 मई, 2019 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा संबद्ध चिकित्सालयों में अतिविशिष्ट उपचार के लिए निर्दिष्ट करने और ईएसआईसी द्वारा व्यय सीधे वहन करने के बारे में विनियम 96-ग को संशोधित किया गया है ।
- (दो) कर्मचारी राज्य बीमा (सामान्य) संशोधन विनियम, 2018 जो 19 नवम्बर, 2018 के भारत के राजपत्र में अधिसूचना संख्या एन-12/13/1/2016-पीएंडडी में प्रकाशित हुए थे ।
- (तीन) कर्मचारी राज्य बीमा (सामान्य) संशोधन विनियम, 2017 जो 7 जुलाई, 2017 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या एन-12/13/1/2016-पीएंडडी में प्रकाशित हुए थे ।
- (चार) कर्मचारी राज्य बीमा (सामान्य) संशोधन विनियम, 2019 जो 23 अगस्त, 2019 के भारत के राजपत्र में अधिसूचना संख्या एक्स-11/14/1/2019-पीएंडडी में प्रकाशित हुए थे ।

- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1708/17/20]

- (4) कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 95 की उप-धारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण): -

- (एक) कर्मचारी राज्य बीमा (केन्द्रीय) संशोधन नियम, 2019 जो 6 सितम्बर, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 638(अ) में प्रकाशित हुए थे ।
- (दो) कर्मचारी राज्य बीमा (केन्द्रीय) संशोधन नियम, 2019 जो 26 अगस्त, 2019 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 599(अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 1709/17/20]

संस्कृति मंत्रालय के राज्य मंत्री तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रह्लाद सिंह पटेल): अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) निम्नलिखित संस्थानों के संबंध में वर्ष 2018-2019 के वार्षिक प्रतिवेदनों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे:-

- (एक) डॉ. अम्बेडकर इंस्टिट्यूट ऑफ होटल मैनेजमेंट कैटरिंग एंड न्यूट्रिशन, चंडीगढ़ ।

[Placed in Library, See No. LT1710/17/20]

- (दो) इंस्टिट्यूट ऑफ होटल मैनेजमेंट एंड कैटरिंग टेक्नोलॉजी,
तिरुवनन्तपुरम ।
[Placed in Library, See No. LT 1711/17/20]
- (तीन) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग एंड न्यूट्रिशन, नई
दिल्ली ।
[Placed in Library, See No. LT 1712/17/20]
- (चार) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग एंड न्यूट्रिशन,
लखनऊ ।
[Placed in Library, See No. LT 1713/17/20]
- (पांच) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग एंड न्यूट्रिशन,
शिमला ।
[Placed in Library, See No. LT 1714/17/20]
- (छह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, मुंबई ।
[Placed in Library, See No. LT 1715/17/20]
- (सात) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, अहमदाबाद ।
[Placed in Library, See No. LT 1716/17/20]
- (आठ) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, भोपाल ।

[Placed in Library, See No. LT 1717/17/20]

(नौ) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, ग्वालियर ।

[Placed in Library, See No. LT 1718/17/20]

(दस) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग एंड न्यूट्रिशन
(सोसायटी), गुरदासपुर ।

[Placed in Library, See No. LT 1719/17/20]

(ग्यारह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन (कलकत्ता) सोसायटी, कोलकाता ।

[Placed in Library, See No. LT 1720/17/20]

(बारह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, शिलांग ।

[Placed in Library, See No. LT 1721/17/20]

(तेरह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, चेन्नई ।

[Placed in Library, See No. LT 1722/17/20]

(चौदह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, हाजीपुर ।

[Placed in Library, See No. LT 1723/17/20]

(पन्द्रह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, जयपुर ।

[Placed in Library, See No. LT 1724/17/20]

(सोलह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, गुवाहाटी ।

[Placed in Library, See No. LT 1725/17/20]

(सत्रह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, भुवनेश्वर ।

[Placed in Library, See No. LT 1726/17/20]

(अठारह) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, हैदराबाद ।

[Placed in Library, See No. LT 1727/17/120]

(उन्नीस) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, श्रीनगर ।

[Placed in Library, See No. LT 1728/17/20]

(बीस) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, बंगलौर ।

[Placed in Library, See No. LT 1729/17/20]

(इक्कीस) इंस्टिट्यूट ऑफ होटल मैनेजमेंट, कैटरिंग टेक्नोलॉजी एंड
अप्लाइड न्यूट्रिशन, गोवा ।

[Placed in Library, See No. LT 1730/17/20]

(बाईस) नेशनल काउंसिल फॉर होटल मैनेजमेंट एंड कैटरिंग टेक्नोलॉजी, नोएडा ।

(2) उपरोक्त संस्थानों के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1731/17/20]

(3) (एक) साहित्य अकादमी, नई दिल्ली के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) साहित्य अकादमी, नई दिल्ली के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1732/17/20]

(4) (एक) इंडियन क्यूलनेरी इंस्टिट्यूट (तिरूपति एंड नोएडा), नोएडा के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंडियन क्यूलनेरी इंस्टिट्यूट (तिरूपति एंड नोएडा), नोएडा के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1733/17/20]

- (5) (एक) भारतीय पर्यटन और यात्रा प्रबंधन संस्थान, ग्वालियर के वर्ष 2018-2019 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) भारतीय पर्यटन और यात्रा प्रबंधन संस्थान, ग्वालियर के वर्ष 2018-2019 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1734/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI SANJAY SHAMRAO DHOTRE): Sir, I beg to lay on the Table:-

- (1) A copy of the Notification No. S. No. 307/Academic/2019 (Hindi and English versions) published in Gazette of India dated 7th November, 2019, making amendments in the Statute 10(5) of the Act relating to the constitution of the Court of the Guru Ghasidas Vishwavidyalaya under sub-section (2) of Section 43 of the Central Universities Act, 2009.

[Placed in Library, See No. LT 1735/17/20]

- (i) A copy of the Annual Report (Hindi and English

- (2) versions) of the Central University of Punjab, Bathinda, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) by the Government of the working of the Central University of Punjab, Bathinda, for the year 2018-2019, together with Audit report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Punjab, Bathinda, for the year 2018-2019.

[Placed in Library, See No. LT 1736/17/20]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Commission for Minority Educational Institutions, New Delhi, for the year 2018-2019, together with Audit Report thereon.
 - (iii) Memorandum of Action Taken on the recommendations contained in the Annual Report of the National Commission for Minority Educational Institutions, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1737/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2016-2017, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2016-2017.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 1738/17/20]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2018-2019.

[Placed in Library, See No. LT 1739/17/20]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year

2018-2019, together with Audit Report thereon.

[Placed in Library, See No. LT 1740/17/20]

- (8) (i) A copy of the Annual Report (Hindi and English versions) by the Government of the All India Council for Technical Education, New Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1741/17/20]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2017-2018.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(10)

[Placed in Library, See No. LT 1742/17/20]

- (i) A copy of the Annual Report (Hindi and English versions) of the Tripura Rashtriya Madhyamik

- (11) Shiksha Abhiyan, Agartala, for the year 2017-2018, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tripura Rashtriya Madhyamik Shiksha Abhiyan, Agartala, for the year 2017-2018.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 1743/17/20]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Manipur, Imphal, for the year 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Manipur, Imphal, for the year 2017-2018.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 1744/17/20]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2018-2019.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Tezpur University, Tezpur, for the year 2018-2019.

[Placed in Library, See No. LT 1745/17/20]

- (16)
- (i) A copy of the Annual Report (Hindi and English versions) of the Tripura Sarva Shiksha Abhiyan, Agartala, for the year 2017-2018, along with Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tripura Sarva Shiksha Abhiyan, Agartala, for the year 2017-2018.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(17)

[Placed in Library, See No. LT 1746/17/20]

- (18)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Lucknow, for the years 2015-2016 to 2017-2018.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Lucknow, for the years 2015-2016 to 2017-2018, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of

the Indian Institute of Information Technology, Lucknow, for the years 2015-2016 to 2017-2018.

- (19) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

[Placed in Library, See No. LT 1747/17/20]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the UT of Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan and other Schemes, Kavaratti, for the year 2017-2018, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UT of Lakshadweep Rashtriya Madhyamik Shiksha Abhiyan and other Schemes, Kavaratti, for the year 2017-2018.

- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

[Placed in Library, See No. LT 1748/17/20]

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2017-2018, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State

Mission Authority, Kavaratti, for the year 2017-2018.

- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.

[Placed in Library, See No. LT 1749/17/20]

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan) Chhattisgarh, Raipur, for the year 2017-2018, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office Rajiv Gandhi Shiksha Mission (Sarva Shiksha Abhiyan) Chhattisgarh, Raipur, for the year 2017-2018.

- (25) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above.

[Placed in Library, See No. LT 1750/17/20]

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Berhampur, for the year 2017-2018, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Berhampur, for the year 2017-2018.

- (27) Statement (Hindi and English versions) showing reasons

for delay in laying the papers mentioned at (26) above.

[Placed in Library, See No. LT 1751/17/20]

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Orissa, Koraput, for the year 2018-2019.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Orissa, Koraput, for the year 2018-2019, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Orissa, Koraput, for the year 2018-2019.

[Placed in Library, See No. LT 1752/17/20]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2017-2018.
- (ii) A copy of the Annual Accounts of the Pandit Dwarka Prasad Mishra Indian Institute of Information Technology, Design and Manufacturing, Jabalpur, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandit Dwarka Prasad Mishra Indian Institute of

Information Technology, Design and Manufacturing, Jabalpur, for the year 2017-2018.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 1753/17/20]

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Visakhapatnam, Visakhapatnam, for the year 2017-2018, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Visakhapatnam, Visakhapatnam, for the year 2017-2018.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 1754/17/20]

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the years 2011-2012 and 2013-2014 to 2017-2018, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ghani Khan Choudhury Institute of Engineering and Technology, Malda, for the years 2011-2012 and 2013-2014 to 2017-2018.

- (34) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 1755/17/20]

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1756/17/20]

- (36) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Nagpur, Nagpur, for the year 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Nagpur, Nagpur, for the year 2017-2018.

- (37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

[Placed in Library, See No. LT 1757/17/20]

- (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu,

(38) Thiruvarur, for the year 2018-2019, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvarur, for the year 2018-2019.

[Placed in Library, See No. LT 1758/17/20]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Association of Indian Universities, New Delhi, for the years 2013-2014 to 2015-2016.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Association of Indian Universities, New Delhi, for the years 2013-2014 to 2015-2016, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Association of Indian Universities, New Delhi, for the years 2013-2014 to 2015-2016.

(40) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 1759/17/20]

(41) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh, Raipur, for the years 2014-2015 to 2017-2018, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office Rashtriya Madhyamik Shiksha Abhiyan Chhattisgarh, Raipur, for the years 2014-2015 to 2017-2018.

Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(42)

[Placed in Library, See No. LT 1760/17/20]

- (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Delhi, Delhi, for the year 2017-2018, along with Audited Accounts.

(43)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Delhi, Delhi, for the year 2017-2018.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(44)

[Placed in Library, See No. LT 1761/17/20]

- (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha

Abhiyan Authority Punjab, S.A.S. Nagar, for the year 2017-2018, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Authority Punjab, S.A.S. Nagar, for the year 2017-2018.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 1762/17/20]

(47) A copy of the All India Council for Technical Education (Categorization of Standalone Institutions for Grant of Graded Autonomy) Guidelines, 2019 (Hindi and English versions) published in Notification No. F. No. AICTE/P&AP/SIS/2019 in Gazette of India dated 11th October, 2019 under sub-section (1) of Section 23 of the All India Council for Technical Education Act, 1987.

[Placed in Library, See No. LT 1763/17/20]

(48) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Rashtriya Madhyamik Shiksha Abhiyan, Jaipur, for the years 2016-2017 and 2017-2018, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Rashtriya Madhyamik Shiksha Abhiyan, Jaipur, for the years 2016-2017 and 2017-2018.

- (49) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (48) above.

[Placed in Library, See No. LT 1764/17/20]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I beg to lay on the Table:-

- (1) A copy of the Statement (Hindi and English versions) on Half yearly Review of the trends in receipts and expenditure in relation to the budget at the end of the first half of the Financial year 2019-2020 under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 1765/17/20]

- (2) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Acts, 1970 and 1980:-

- (i) Report on the working and activities of the Allahabad Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1766/17/20]

- (ii) Report on the working and activities of the Bank of Maharashtra for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1767/17/20]

- (iii) Report on the working and activities of the Central Bank of India for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1768/17/20]

- (iv) Report on the working and activities of the Dena Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1769/17/20]

- (v) Report on the working and activities of the Indian Overseas Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1770/17/20]

- (vi) Report on the working and activities of the Punjab National Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1771/17/20]

- (vii) Report on the working and activities of the Union Bank of India for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1772/17/20]

- (viii) Report on the working and activities of the UCO Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1773/17/20]

- (ix) Report on the working and activities of the Bank of Baroda for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1774/17/20]

- (x) Report on the working and activities of the Canara Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1775/17/20]

- (xi) Report on the working and activities of the Corporation Bank of India for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1776/17/20]

- (xii) Report on the working and activities of the Indian Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1777/17/20]

- (xiii) Report on the working and activities of the Oriental Bank of Commerce for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1778/17/20]

- (xiv) Report on the working and activities of the Syndicate Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1779/17/20]

- (xv) Report on the working and activities of the United Bank of India for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1780/17/20]

- (xvi) Report on the working and activities of the Vijaya Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1781/17/20]

- (xvii) Report on the working and activities of the Andhra Bank for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1782/17/20]

- (xviii) Report on the working and activities of the Bank of India for the year 2018-2019, along with Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1783/17/20]

- (xix) Report on the working and activities of the Punjab and Sind Bank for the year 2018-2019, alongwith Accounts and Auditor's Report thereon.

[Placed in Library, See No. LT 1784/17/20]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the India Infrastructure Finance Company Limited, New Delhi, for the year 2018-2019.
- (ii) Annual Report of the India Infrastructure Finance Company Limited, New Delhi, for the year 2018-2019, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1785/17/20]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English

versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1786/17/20]

(5) A copy of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers)(Second Amendment) Regulations, 2019 (Hindi and English versions) published in Notification No. SEBI/LAD-NRO/GN/2019/27 in Gazette of India dated 29th July, 2019 under section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library, See No. LT 1787/17/20]

(6) A copy the Pension Fund Regulatory and Development Authority (Employees' Service) (First Amendment) Regulations, 2018 (Hindi and English versions) published in Notification No. PFRDA/12/RGL/139/11 in Gazette of India dated 2nd November, 2018 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 1788/17/20]

(8) A copy of the Institute of Actuaries of India (Transaction of Business at Meetings of Council) Amendment Regulations, 2019 (Hindi and English versions) published in Notification No. F.No. M-18013/01/2017-Ins.I(E) in Gazette of India dated 25th November, 2019 under Section 58 of the Actuaries Act, 2006.

[Placed in Library, See No. LT 1789/17/20]

(9) A copy of the Annual Report (Hindi and English versions) on the working and activities of the State Bank of India, Mumbai, for the year 2018-2019, along with Audited Accounts under sub-section (4) of Section 40 of the State Bank of India Act, 1955 as amended by Banking Laws (Amendment) Act, 1985.

[Placed in Library, See No. LT 1790/17/20]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth, Delhi, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth, Delhi, for the year 2018-2019.

[Placed in Library, See No. LT 1791/17/20]

(11) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (No. 16 of 2019)(Compliance Audit)-(Defence Services) Army for the year ended March, 2018.

[Placed in Library, See No. LT 1792/17/20]

- (ii) Report of the Comptroller and Auditor General of India-Union Government (No. 17 of 2019)(Compliance Audit)-

(Department of Revenue-Customs) for the year ended March, 2018.

[Placed in Library, See No. LT 1793/17/20]

(12) A copy of the Notification No. S.O.4308(E) (Hindi and English versions) published in Gazette of India dated 29th November, 2019, regarding extension of the term and coverage of the Fifteenth Finance Commission and submission of

two reports by the Finance Commission under Article 280 of the Constitution read with Section 6 and 8 of the Finance Commission (Miscellaneous Provisions) Act, 1951.

[Placed in Library, See No. LT 1794/17/20]

(13) A copy of Notification No. G.S.R.980(E) (Hindi and English versions) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 11/2017-C.E. dated 30th June, 2017 under Section 38 of the Central Excise Act, 1944.

[Placed in Library, See No. LT 1795/17/20]

(14) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R.764(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum

making certain amendments in notifications mentioned therein.

- (ii) G.S.R.765(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 50/2017-Customs, dated 30th June, 2017.
- (iii) G.S.R.766(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 82/2017-Customs, dated 27th October, 2017.
- (iv) G.S.R.767(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum making certain amendments in notifications mentioned therein.
- (v) G.S.R.768(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 53/2017-Customs, dated 30th June, 2017.
- (vi) G.S.R.976(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 46/2011-Customs, dated 1st June, 2011.
- (vii) G.S.R.977(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum making certain amendments in the Notification No. 53/2011-Customs, dated 1st July, 2011.

(15) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

- (i) G.S.R.905(E) published in Gazette of India dated 10th December, 2019, together with an explanatory memorandum seeking to Impose anti-dumping duty on imports of Clear float glass originating in or exported from Pakistan, Saudi Arabia and UAE in pursuance of Final Findings of Designated Authority in sunset review of notification No. 48/2014-customs (ADD) dated 11.12.2014.
- (ii) G.S.R.939(E) published in Gazette of India dated 19th December, 2019, together with an explanatory memorandum seeking to amend notification No. 35/2018-Customs (ADD) dated 9th July, 2018 levying definitive anti-dumping duty on import of “High Tenacity Polyester Yarn (HPTY)” ORIGINATING FROM China PR for a period of five years. The amendment seeking to amend Sr. No. 5 of the duty table to change the name of the exporter “Oriental Textile (Holding) Ltd.” to “Oriental Industries (Suzhou) Ltd”.
- (iii) G.S.R.769(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum making certain amendment in the notifications, mentioned therein, .

- (iv) G.S.R.18(E) published in Gazette of India dated 8th January, 2020, together with an explanatory memorandum seeking to levy countervailing duty on ‘continuous Cast Copper Wire Rods’ originating in or exported from Indonesia, Malaysia, Thailand and Vietnam, for a period of five years based on the Final Findings, dated 05.11.2019, of Directorate General of Trade Remedies.

[Placed in Library, See No. LT 1797/17/20]

(16) A copy each of the following Notifications (Hindi and English versions) under Section 166 of the Central Goods and Service Tax Act, 2017:-

- (i) G.S.R.907(E) published in Gazette of India dated 12th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-1 for registered persons in Jammu and Kashmir having aggregate turnover more than 1.5 crore rupees for the months of July, 2019 to September, 2019.
- (ii) G.S.R.908(E) published in Gazette of India dated 12th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-1 for registered persons in Jammu and Kashmir having aggregate turnover more than 1.5 crore rupees for the month of October, 2019.

- (iii) G.S.R.909(E) published in Gazette of India dated 12th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-7 for registered persons in Jammu and Kashmir for the months of July, 2019 to October, 2019.
- (iv) G.S.R.910(E) published in Gazette of India dated 12th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-3B for registered persons in Jammu and Kashmir for the months of July, 2019 to September, 2019.
- (v) G.S.R.911(E) published in Gazette of India dated 12th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-3B for registered persons in Jammu and Kashmir for the month of October, 2019.
- (vi) The Central Goods and Services Tax (Eighth Amendment) Rules, 2019 published in Notification No. G.S.R.924(E) in Gazette of India dated 13th December, 2019, together with an explanatory memorandum.
- (vii) G.S.R.925(E) published in Gazette of India dated 13th December, 2019, together with an explanatory memorandum seeking to notify the common portal for the purpose of e-invoice.
- (viii) G.S.R.926(E) published in Gazette of India dated 13th December, 2019, together with an explanatory memorandum seeking to notify the class of registered person required to issue e-invoice.

- (ix) G.S.R.927(E) published in Gazette of India dated 13th December, 2019, together with an explanatory memorandum seeking to give effect to the provisions of rule 46 of the CGST Rules, 2017.
- (x) G.S.R.928(E) published in Gazette of India dated 13th December, 2019, together with an explanatory memorandum seeking to notify the class of registered person required to issue invoice having QR Code.
- (xi) G.S.R.943(E) published in Gazette of India dated 23rd December, 2019, together with an explanatory memorandum seeking to extend the last date for filing of FORM GSTR-3B for the month of November, 2019 by three days from 20.12.2019 till 23.12.2019.
- (xii) G.S.R.953(E) published in Gazette of India dated 26th December, 2019, together with an explanatory memorandum seeking to waive late fees for non- filing of FORM GSTR-1 from July, 2017 to November, 2019.
- (xiii) The Central Goods and Services Tax (Ninth Amendment) Rules, 2019 published in Notification No. G.S.R.954(E) in Gazette of India dated 26th December, 2019, together with an explanatory memorandum.
- (xiv) G.S.R.955(E) published in Gazette of India dated 26th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-1 for registered persons in Assam, Manipur or Tripura having aggregate turnover more than 1.5 crore rupees for the month of November, 2019.

- (xv) G.S.R.956(E) published in Gazette of India dated 26th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-3B for registered persons in Assam, Manipur, Meghalaya or Tripura for the month of November, 2019.
- (xvi) G.S.R.957(E) published in Gazette of India dated 26th December, 2019, together with an explanatory memorandum seeking to extend the due date for furnishing of return in FORM GSTR-7 for registered persons in Assam, Manipur or Tripura for the month of November, 2019.
- (xvii) G.S.R.2(E) published in Gazette of India dated 1st January, 2020, together with an explanatory memorandum seeking to bring into force certain provisions of the Finance (No. 2) Act, 2019 to amend the CGST Act, 2017.
- (xviii) The Central Goods and Services Tax (Amendment) Rules, 2020 published in Notification No. G.S.R.4(E) published in Gazette of India dated 1st January, 2020, together with an explanatory memorandum seeking to make amendment (2020) to CGST Rules.
- (xix) G.S.R.5(E) published in Gazette of India dated 1st January, 2020, together with an explanatory memorandum seeking to amend the notification No. 62/2019-CT dated 26.11.2019 to amend the transition plan for the UTs of J&K and Ladakh.
- (xx) G.S.R.26(E) published in Gazette of India dated 10th January, 2020, together with an explanatory memorandum seeking to extend the one-time amnesty scheme to file all

FORM GSTR-1 from July 2017 to November, 2019 till 17th January, 2020.

- (xxi) The Central Goods and Services Tax (Ninth Removal of Difficulties) Order, 2019 published in Notification No. S.O.4340(E) published in Gazette of India dated 3rd December, 2019, together with an explanatory memorandum.
- (xxii) The Central Goods and Services Tax (Tenth Removal of Difficulties) Order, 2019 published in Notification No. S.O.4642(E) published in Gazette of India dated 26th December, 2019, together with an explanatory memorandum.
- (xxiii) G.S.R.761(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum seeking to further amend notification No. 01/2017-Central Tax (Rate), to rationalize the rate of GST on Woven and Non-woven Bags and sacks to polyethylene or polypropylene strips or the like, whether or not laminated, of a kind used for packing of goods (HS Code 3923/6305) including Flexible Intermediate Bulk Containers (FIBC) as per recommendations of the GST Council in its 38th Meeting.
- (xxiv) G.S.R.970(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 12/2017-Central Tax (Rate) dated 28.06.2017 so as to exempt upfront amount payable for long term lease of industrial/ financial infrastructure plots by an entity having 20% or more ownership of Government as recommended by goods and Services Tax Council in its 38th meeting held on 18th December, 2019.

- (xxv) G.S.R.971(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 13/2017-Central Tax (Rate) dated 28.06.2017 so as to make scope of the entry prescribing reverse charge mechanism on renting of motor vehicle by a non-body corporate to a body corporate clear.

[Placed in Library, See No. LT 1798/17/20]

(17) A copy each of the following Notifications (Hindi and English versions) under Section 24 of the Integrated Goods and Service Tax Act, 2017:-

- (i) G.S.R.762(E) published in Gazette of India dated 30th December, 2019, together with an explanatory memorandum seeking to further amend notification No. 01/2017- Integrated Tax (Rate), to rationalize the rate of GST on Woven and Non-Woven Bags and sacks of polyethylene or polypropylene strips or the like, whether or not laminated, of a kind used for packing of goods (HS Code 3923/6305) including Flexible Intermediate Bulk containers (FIBC) as per recommendations of the GST Council in its 38th Meeting.
- (ii) G.S.R.972(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 9/2017- Integrated Tax (Rate) dated 28.06.2017 so as to exempt upfront amount payable for long term lease of industrial/ financial infrastructure plots by an entity having 20% or

more ownership of government as recommended by Goods and Services Tax Council in its 38th meeting held on 18th December, 2019.

(iii) G.S.R.973(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 10/2017-Integrated Tax (Rate) dated 28.06.2017 so as to make scope of the entry prescribing reverse charge mechanism on renting of motor vehicle by a non-body corporate to a body corporate clear.

(iv) G.S.R.3(E) published in Gazette of India dated 1st January, 2020, together with an explanatory memorandum seeking to bring into force certain provisions of the Finance (No. 2) Act, 2019 to amend the IGST Act, 2017.

[Placed in Library, See No. LT 1799/17/20]

(18) A copy each of the following Notifications (Hindi and English versions) under Section 24 of the Union Territory Goods and Service Tax Act, 2017:-

(i) G.S.R.763(E) published in Gazette of India dated 30th Decembe, 2019, together with an explanatory memorandum seeking to further amend notification No. 01/2017- Union Territory Tax (Rate), to rationalize the rate of GST on Woven and Non-Woven Bags and sacks of polyethylene or polypropylene strips or the like, whether or not laminated, of a kind used for packing of goods (HS Code 3923/6305)

including Flexible Intermediate Bulk Containers (FIBC) as per recommendations of the GST Council in its 38th Meeting.

- (ii) G.S.R.974(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 12/2017- Union Territory Tax (Rate), dated 28.06.2017 so as to exempt upfront amount payable for long term lease of industrial/ financial infrastructure plots by an entity having 20% or more ownership of Government as recommended by Goods and Services Tax Council in its 38th meeting held on 18th December, 2019.
- (iii) G.S.R.975(E) published in Gazette of India dated 31st December, 2019, together with an explanatory memorandum seeking to amend notification No. 13/2017- Union Territory Tax (Rate), dated 28.06.2017 so as to make scope of the entry prescribing reverse charge mechanism on renting of motor vehicle by a non-body corporate to a body corporate clear.

[Placed in Library, See No. LT 1800/17/20]